

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH: KOLKATA**

**MEMORANDUM OF APPLICATION**

(Under Section 18(1) read with Sections 14, 15 & 17 of the National Green  
Tribunal Act, 2010)

Original Application No: 15/2026/EZ

**Between:**

**Deba Prasad Sahoo**

**..... Applicant**

**And**

**Director, Animal Husbandry  
and Veterinary Services and Ors.**

**..... Respondents**

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH: KOLKATA**

Original Application No: \_\_\_\_\_  
(Under Section 14, 15 R/W Section 18(1) & (2) of the National  
Green Tribunal Act, 2010)

Between:

**Deba Prasad Sahoo** ..... **Applicant**

**-Vrs-**

**Director, Animal Husbandry  
and Veterinary Services and Ors.**  
..... **Respondents**

**MEMO OF PARTIES**

1. Deba Prasad Sahoo, aged 34 years, S/o – Shri Debendra Kumar Sahoo, At – Remuan, Ward No – 12, P.O – Talcher, Dist – Angul, 759100, Odisha  
..... **Applicant**

**-Versus-**

1. Director, Animal Husbandry and Veterinary Services, Mangalabag, Cuttack, 753001  
Email - [dahvsorissa@gmail.com](mailto:dahvsorissa@gmail.com)
2. Member Secretary, State Pollution Control Board, A-118, Unit – VII, Nilakantha Nagar, Bhubaneswar, 751012, Email - [member.secy@ospcoard.org](mailto:member.secy@ospcoard.org)
3. Principal Secretary, Fisheries & Animal Resources Development Department, Lok Seva Bhawan, Sachivalaya Marg, Bhubaneswar, 751001  
Email - [fardsec.od@nic.in](mailto:fardsec.od@nic.in)

4. State of Odisha represented by Chief Secretary, Govt of Odisha, Lokseva Bhawan, Bhubaneswar, 751001  
Email - [csori@nic.in](mailto:csori@nic.in)
5. Additional Chief Secretary, Forest, Environment and Climate Change Department, Govt of Odisha, Kharvel Bhawan, Bhubaneswar, 751001  
E Mail - [fesec.or@nic.in](mailto:fesec.or@nic.in)
6. District Magistrate & Collector, Angul, 759122  
Email - [dm-angul@nic.in](mailto:dm-angul@nic.in)
7. Executive Officer, Talcher Municipality, Talcher Town, Dist – Angul, 759107  
Email - [e.o.talcher@gmail.com](mailto:e.o.talcher@gmail.com)
8. Chief District Veterinary Officer, Angul, 759122,  
Email - [cdvoangul@gmail.com](mailto:cdvoangul@gmail.com)
9. Sub Divisional Veterinary Officer, Talcher, Dist – Angul 759100 Email - [sdvotalcher0@gmail.com](mailto:sdvotalcher0@gmail.com)

**.....Respondents**

Date: 22<sup>nd</sup> December 2025  
Talcher, Odisha

*Deba Prasad Sahoo.*

Petitioner/Applicant

MOB - 9124404242

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH: KOLKATA**

**MEMORANDUM OF APPLICATION**

(Under Section 18(1) read with Sections 14, 15 & 17 of the National Green Tribunal Act, 2010)

Original Application No: \_\_\_\_\_

**Between:**

**Deba Prasad Sahoo**

**..... Applicant**

**And**

**Director, Animal Husbandry  
and Veterinary Services and Ors.**

**..... Respondents**

IT IS MOST RESPECTFULLY SHOWN:

1. The addresses of the applicant as given above for the service of notices of this application and the addresses of the respondents are as given above for service of notices of the applicant.
2. That, present application is being filed under section 14 & 15 of the National Green Tribunal Act, 2010 for the protection of environment from polluters as well as safeguard of public health.
3. That, applicant is a public-spirited person concerned with environmental protection and public health in the locality where Respondent No. 9 is situated, and is therefore an aggrieved person under the NGT Act.

**BRIEF FACTS OF THE CASE:**

4. That, staffs of the Government Veterinary Hospital, Talcher (Respondent No. 9) under the supervision and observation of the Block Veterinary Officer (BVO) and Sub-Divisional Veterinary Officer (SDVO), has been repeatedly since last several months burning all types of waste materials within the hospital premises.

***(Photographs attached as Annexure – 1)***

5. That, burnt items include dry leaves, general garbage, biomedical waste, expired animal drugs, medical items, office waste, plastic materials, tree leaves etc. This burning take place openly inside the hospital campus, releasing thick smoke and toxic gases visible from a considerable distance.

6. That, such practice has been continuing despite public complaints and exposes the local community, passersby, and animals visiting this hospital to poisonous air. Given that, Talcher already suffers from severe air pollution due to coal mining and thermal power operations, this act further deteriorates the local air quality.

7. That, staffs engaged in this hospital are burning tree stumps during evening and early morning to warm them in winter season. This is also releasing harmful air pollutants like carbon monoxide, nitrogen oxides and PM2.5, which harm air quality and human respiratory/cardiovascular health.

***(Photographs attached as Annexure – 2)***

8. That, Air Quality Index (AQI) of Talcher during winter 2025 has consistently remained above 220+, dominated by pollutants such as PM 2.5 and NO<sub>2</sub>, making the city's air category 'Very Unhealthy'. On 17<sup>th</sup> December 2025, the AQI level touched 305. The deliberate combustion of waste exacerbates the hazardous pollution load.

***(AQI data from CPCB website attached as Annexure – 3)***

9. That, open burning of waste is prohibited under Air (Prevention and Control of Pollution) Act, 1981, Environment (Protection) Act, 1986, Solid Waste Management Rules, 2016, Plastic Waste Management Rules, 2016 and Bio-medical Waste Management Rules, 2016.

10. That, additionally, as per Sections 270, 271, 272, and 280 of Chapter XV of the Bharatiya Nyaya Sanhita, 2023 such actions amount to public nuisance, negligent conduct likely to spread infection, and endangerment to life, which are punishable offences.

11. That, applicant has lodged a complaint on 19<sup>th</sup> November 2025, through Janasunani portal (Reg. No. DEPT20251415588) before the Department of Fisheries & Animal Resources. The complaint was transferred to the Director, Animal Husbandry & Veterinary Services, and is presently pending before the Chief District Veterinary Officer (CDVO), Angul.

***(Copy of said complaint attached as Annexure – 4)***

12. That, on the same day, the applicant also emailed detailed complaints to the Odisha State Pollution Control Board (SPCB) and the Director, Animal Husbandry, with photographic and video evidence. Unfortunately, no preventive or disciplinary action has yet been taken.

***(Copy of said complaint attached as Annexure – 5)***

13. That, despite receipt of these complaints, Respondent Nos. 1, 2 and 8 have not conducted any meaningful inspection, have not issued directions to stop burning, and have not initiated proceedings under the Environment (Protection) Act, 1986, the Air (Prevention and Control of Pollution) Act, 1981 or the relevant waste management rules.

14. That, hospital premises have effectively been converted into a public urinal, with persons frequently entering and urinating within the campus, thereby creating an unhygienic and insanitary environment prejudicial to public health. Further, the hospital premises are being misused by anti-social elements who assemble there to consume alcohol, smoke cigarettes, and use intoxicating substances such as ganja, causing serious nuisance, endangering public health and safety, and violating standards of public decency and morals.

***(Photographs taken by me attached as Annexure – 6)***

15. That, Respondent No. 7, who is mandated to ensure implementation of waste management rules within the jurisdiction, has failed to put in place an effective monitoring mechanism, has not ensured that,

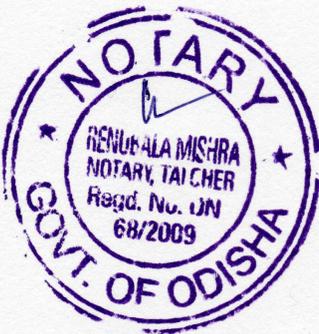
Respondent No. 9 is connected to an authorised common biomedical waste treatment facility, and has allowed continued violations despite complaints and public outcry.

16. That, cause of action is continuing in nature as the burning of waste and regulatory failure persists, and the Applicant has no other efficacious remedy except approaching this Hon'ble Tribunal.

22<sup>nd</sup> December 2025  
Talcher, Odisha

*Deba Prasad Sahoo.*

Signature of Applicant



*2-1-2026*  
Renubala Mishra  
Notary Talcher  
Govt. of Odisha  
Regd No-ON-68-2009

## **GROUNDS**

The application, amongst others, is being filed on the following grounds:

- Because open burning of waste by Respondent No. 9 is in violation various environment protection laws & waste management rules.
- Because Respondent No. 9 as “waste generator” has failed to segregate, store, transport and dispose biomedical as well as solid waste through authorized facilities, resulting in unlawful on-site burning and environment damage.
- Because the inaction of Respondent Nos. 1, 2 and 8 and their failure to prevent illegal burning and mismanagement of waste by Respondent No. 9 is contrary to the constitutional mandate under Article 48A, which directs the State to “protect and improve the environment and to safeguard the forests and wild life of the country”.
- Because the Respondent No. 7 has failed to ensure strict implementation of waste management rules in the area and to put in place systems to prevent open burning and improper disposal of healthcare waste.
- Because continued exposure of residents to toxic emissions from burning waste violated their fundamental right to life and to a clean and healthy environment under article 21 of the Constitution.

## **LIMITATION**

That present application is within limitation as the same is preferred before the stipulated time period u/s 14 of the National Green Tribunal Act 2010 which is a continuous cause of action. Thus the cause of action is a continuous one and hence the present application is filed within limitation period.

## **PRAYERS**

In light of the above, the applicant most respectfully prays that this Hon'ble Tribunal may be pleased to:

1. Direct Respondent No. 9 to forthwith cease and desist from any open burning of waste in and around the hospital premises and to ensure strict, continuous compliance with all applicable waste management rules henceforth.
2. Direct Respondent Nos. 1, 2 and 8 to file detailed action taken reports on the complaints already submitted by the Applicant, so as to demonstrate the steps taken by them towards enforcement of environmental laws and prevention of such violations.
3. Direct Respondent No. 2 to conduct a surprise inspection of the hospital premises of Respondent No. 9, within a stipulated time frame, and to place on record a comprehensive inspection report along with recommendations for corrective and punitive action.
4. Impose appropriate penalty upon Respondent No. 9 violations of environmental and waste management rules, so as to deter similar violations by this and other government institutions in future.
5. Direct Respondent No. 1 to issue a detailed advisory/circular to all Government Veterinary Hospitals in the State of Odisha mandating strict adherence to the applicable waste management rules and prescribing monitoring and reporting mechanisms.

6. Direct Respondent No. 7 to ensure complete cleaning, removal of accumulated waste and overall sanitation of the hospital premises within a fixed period and to maintain the premises in a clean and hygienic condition thereafter.
  
7. Direct Respondent Nos. 1, 8 and 9 to ensure total prohibition on use of the hospital premises as a public toilet, to prevent entry and activities of anti-social elements within the premises, and, for this purpose, to install functional CCTV cameras, provide adequate lighting and take all necessary security and regulatory measures to safeguard the hospital environment and the safety of patients and local residents.



**VERIFICATION**

I Deba Prasad Sahoo, S/o – Debendra Kumar Sahoo, age 34 years, resident of Remuan Ward No 12 Talcher, do hereby verify that the contents of all paras believed to be true on legal advice and that i have not suppressed any material fact.

22<sup>nd</sup> December 2025  
Talcher, Odisha

*22.12.2025*  
Renubala Misra  
Notary Talcher  
Govt. of Odisha  
Regd No. ON 68-2009

*Deba Prasad Sahoo.*

Signature of Applicant



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA**

**Original Application: \_\_\_\_\_**

IN THE MATTER OF:

Deba Prasad Sahoo ..... Applicant

-Vs-

Director, Animal Husbandry  
And Veterinary Services, Govt of Odisha and Ors.  
..... Respondents

**AFFIDAVIT**

I, Deba Prasad Sahoo, S/o – Debendra Kumar Sahoo, Remuan, Ward No 12, Talcher, District – Angul, 759100, Odisha currently aged about 34 years hereby solemnly affirm and declare as under:

1. That, I am fully conversant the facts and circumstances of this matter, and thereby competent to swear this affidavit.
2. That, contents of the Original Application are true and correct, best to my knowledge and belief and nothing material has been concealed there from.
3. The Annexures attached with this original application are true copies of their respective originals.

N.R. No. 15 ..... Date

*Deba Prasad Sahoo*

DEPONENT

**VERIFICATION**

*2-1-2025*

Verified at Talcher on this 2 day of December 2025 that the contents of above affidavit are true and correct to my knowledge and belief and no part of it is false or has been concealed there from.

Identified By:

*R. Samant  
02/01/2026  
Adv. Talcher*

**AFFIDAVIT**

The above named deponent, having been identified by Sri. *R. Samant* Advocate Talcher, solemnly affirmed before me this *2<sup>nd</sup>* day at of *2-1-2025* 20.....in the court premises that the contents of the affidavit are true to the best of belief & knowledge

*Deba Prasad Sahoo*

DEPONENT

*2-1-2025*  
**Renubala Mishra**  
Notary Talcher  
Govt. of Odisha  
Regd No-ON-68-2009

**ANNEXURE - 1**



*True Copy  
Attested  
Deba Prasad Sahoo*

**ANNEXURE - 1**



vivo X200 Pro | ZEISS

*By Debaprasad*  
12/12/2025, 07:10 Talcher Odisha



vivo X200 Pro | ZEISS

*By Debaprasad*  
12/12/2025, 07:12 Talcher Odisha

*True Copy  
Attested  
Deba Prasad Sahoo*

**ANNEXURE - 1**



vivo X200 Pro | ZEISS

*By Debaprasad*  
12/12/2025, 07:11 Talcher Odisha



vivo X200 Pro | ZEISS

*By Debaprasad*  
12/12/2025, 07:11 Talcher Odisha

*True Copy  
Attested  
Deba Prasad Sahar*

**ANNEXURE - 1**



vivo X200 Pro | ZEISS

*By Debaprasad*  
12/12/2025, 07:11 Talcher Odisha



vivo X200 Pro | ZEISS

*By Debaprasad*  
12/12/2025, 07:12 Talcher Odisha

*True Copy  
Attested  
Debaprasad Sahoo*

**ANNEXURE - 1**



vivo X200 Pro | ZEISS

By Debaprasad  
12/12/2025, 07:13 Talcher Odisha

*True Copy  
Attested  
Deba Prasad Sahon*



vivo X200 Pro | ZEISS

By Debaprasad  
12/11/2025, 07:35 Talcher Odisha

**ANNEXURE - 1**



vivo X200 Pro | ZEISS

*By Debaprasad*  
12/11/2025, 07:35 Talcher Odisha



vivo X200 Pro | ZEISS

*By Debaprasad*  
12/12/2025, 07:13 Talcher Odisha

*True Copy  
Attested  
Deba Prasad Sahar*

# ANNEXURE - 1



**ANNEXURE - 2**



vivo X200 Pro | ZEISS

*By Debaprasad*  
12/16/2025, 13:30 Talcher Odisha



vivo X200 Pro | ZEISS

*By Debaprasad*  
12/15/2025, 13:26 Talcher Odisha

*True Copy  
Attested  
Debaprasad Sahar*

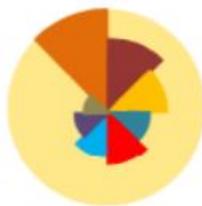


## Air Quality Index on Dec 01, 2025 @ 4 PM

(Average of past 24 hours)

S.No	City	Air Quality	Index Value	Prominent Pollutant	No. of Stations Participated/ Total Stations
181	Saharsa	Moderate	120	PM <sub>2.5</sub>	1/1
182	Salem	Satisfactory	75	SO <sub>2</sub>	1/1
183	Sangli	Poor	214	PM <sub>2.5</sub>	1/1
184	Sasaram	Moderate	146	PM <sub>10</sub>	1/1
185	Satna	Satisfactory	64	PM <sub>10</sub>	1/1
186	Sawai Madhopur	Moderate	152	PM <sub>10</sub>	1/1
187	Shillong	Good	15	PM <sub>10</sub>	1/2
188	Shivamogga	Good	49	PM <sub>10</sub>	1/1
189	Sikar	Poor	216	PM <sub>10</sub>	1/1
190	Silchar	Satisfactory	69	PM <sub>10</sub>	1/1
191	Siliguri	Moderate	111	PM <sub>10</sub>	1/1
192	Singrauli	Moderate	192	PM <sub>2.5</sub>	1/1
193	Sirohi	Moderate	105	PM <sub>2.5</sub>	1/1
194	Sirsa	Moderate	104	PM <sub>10</sub>	1/1
195	Solapur	Moderate	132	PM <sub>10</sub> , PM <sub>2.5</sub>	2/3
196	Sonipat	Very Poor	329	PM <sub>2.5</sub>	1/1
197	Sri Ganganagar	Poor	273	PM <sub>10</sub>	1/1
198	Surat	Satisfactory	100	PM <sub>10</sub>	1/1
199	Talcher	Poor	232	PM <sub>2.5</sub>	1/1
200	Tensa	Satisfactory	99	PM <sub>10</sub>	1/1

True Copy  
Attested  
Deba Prasad Saha

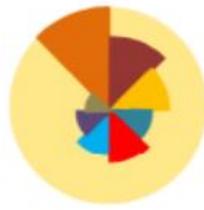


## Air Quality Index on Dec 02, 2025 @ 4 PM

(Average of past 24 hours)

S.No	City	Air Quality	Index Value	Prominent Pollutant	No. of Stations Participated/ Total Stations
221	Siwan	Satisfactory	78	PM <sub>10</sub>	1/1
222	Solapur	Moderate	140	PM <sub>10</sub> , PM <sub>2.5</sub>	2/3
223	Sonipat	Very Poor	310	PM <sub>2.5</sub>	1/1
224	Sri Ganganagar	Poor	252	PM <sub>10</sub>	1/1
225	Surat	Moderate	112	PM <sub>10</sub>	1/1
226	Talcher	Moderate	198	PM <sub>2.5</sub>	1/1
227	Thane	Satisfactory	83	PM <sub>10</sub>	2/2
228	Thanjavur	Good	38	PM <sub>10</sub>	1/1
229	Thiruvananthapuram	Satisfactory	82	PM <sub>10</sub>	2/2
230	Thoothukudi	Moderate	104	CO	1/1
231	Thrissur	Good	50	PM <sub>10</sub>	1/1
232	Tirumala	Good	34	CO	1/1
233	Tirunelveli	Good	26	CO	1/1
234	Tirupati	Satisfactory	52	PM <sub>10</sub>	1/1
235	Tonk	Poor	214	PM <sub>2.5</sub>	1/1
236	Tumidih	Satisfactory	93	PM <sub>10</sub>	1/1
237	Udaipur	Satisfactory	98	PM <sub>10</sub>	1/1
238	Ulhasnagar	Moderate	157	PM <sub>10</sub>	1/1
239	Vapi	Satisfactory	75	PM <sub>2.5</sub>	1/1
240	Varanasi	Moderate	108	PM <sub>10</sub> , PM <sub>2.5</sub>	4/4

*True Copy  
Attested  
Deba Prasad Sahoo*

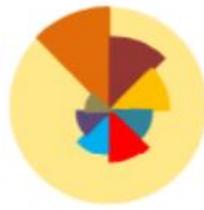


## Air Quality Index on Dec 03, 2025 @ 4 PM

(Average of past 24 hours)

S.No	City	Air Quality	Index Value	Prominent Pollutant	No. of Stations Participated/ Total Stations
221	Sirsa	Moderate	154	PM <sub>10</sub>	1/1
222	Sivasagar	Satisfactory	66	O <sub>3</sub>	1/1
223	Siwan	Satisfactory	92	PM <sub>2.5</sub>	1/1
224	Solapur	Moderate	131	PM <sub>10</sub> , PM <sub>2.5</sub>	2/3
225	Sonipat	Very Poor	308	PM <sub>2.5</sub>	1/1
226	Sri Ganganagar	Poor	211	PM <sub>10</sub>	1/1
227	Surat	Good	43	PM <sub>2.5</sub>	1/1
228	Talcher	Poor	257	PM <sub>2.5</sub>	1/1
229	Tensa	Satisfactory	78	PM <sub>10</sub>	1/1
230	Thane	Satisfactory	89	PM <sub>10</sub>	2/2
231	Thiruvananthapuram	Satisfactory	70	PM <sub>10</sub>	2/2
232	Thoothukudi	Satisfactory	93	PM <sub>10</sub>	1/1
233	Thrissur	Good	49	PM <sub>10</sub>	1/1
234	Tirumala	Good	27	CO	1/1
235	Tirunelveli	Good	25	PM <sub>10</sub>	1/1
236	Tirupati	Satisfactory	52	PM <sub>10</sub>	1/1
237	Tonk	Poor	239	PM <sub>2.5</sub>	1/1
238	Udaipur	Moderate	106	PM <sub>10</sub>	1/1
239	Ulhasnagar	Moderate	150	PM <sub>10</sub>	1/1
240	Vapi	Satisfactory	89	PM <sub>2.5</sub>	1/1

*True Copy  
Attested  
Deba Prasad Sahoo*

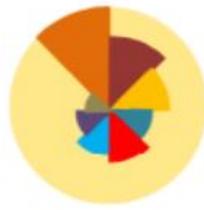


## Air Quality Index on Dec 04, 2025 @ 4 PM

(Average of past 24 hours)

S.No	City	Air Quality	Index Value	Prominent Pollutant	No. of Stations Participated/ Total Stations
221	Sonipat	Very Poor	308	PM <sub>2.5</sub>	1/1
222	Sri Ganganagar	Poor	223	PM <sub>10</sub>	1/1
223	Suakati	Moderate	171	PM <sub>2.5</sub>	1/1
224	Surat	Poor	206	PM <sub>10</sub>	1/1
225	Talcher	Poor	244	PM <sub>2.5</sub>	1/1
226	Tensa	Moderate	118	PM <sub>10</sub>	1/1
227	Thane	Satisfactory	88	PM <sub>10</sub>	2/2
228	Thiruvananthapuram	Satisfactory	72	PM <sub>10</sub>	2/2
229	Thoothukudi	Satisfactory	74	PM <sub>10</sub>	1/1
230	Thrissur	Good	48	PM <sub>10</sub>	1/1
231	Tirumala	Good	24	PM <sub>10</sub>	1/1
232	Tirunelveli	Good	28	PM <sub>10</sub>	1/1
233	Tirupati	Satisfactory	53	PM <sub>10</sub>	1/1
234	Tonk	Poor	272	PM <sub>2.5</sub>	1/1
235	Tumidih	Moderate	109	PM <sub>10</sub>	1/1
236	Udaipur	Moderate	139	PM <sub>2.5</sub>	1/1
237	Ulhasnagar	Moderate	137	PM <sub>10</sub>	1/1
238	Vapi	Satisfactory	86	PM <sub>2.5</sub>	1/1
239	Varanasi	Moderate	114	PM <sub>10</sub> , PM <sub>2.5</sub>	4/4
240	Vatva	Moderate	125	PM <sub>2.5</sub>	1/1

*True Copy  
Attested  
Dr. Prasad Sahas*

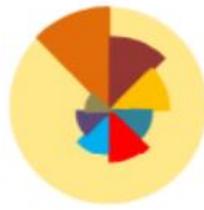


## Air Quality Index on Dec 05, 2025 @ 4 PM

(Average of past 24 hours)

S.No	City	Air Quality	Index Value	Prominent Pollutant	No. of Stations Participated/ Total Stations
221	Sonipat	Poor	288	PM <sub>2.5</sub>	1/1
222	Sri Ganganagar	Poor	238	PM <sub>10</sub>	1/1
223	Suakati	Satisfactory	83	PM <sub>10</sub>	1/1
224	Surat	Good	48	PM <sub>2.5</sub>	1/1
225	Talcher	Moderate	192	PM <sub>2.5</sub>	1/1
226	Tensa	Moderate	108	PM <sub>10</sub>	1/1
227	Thane	Moderate	101	PM <sub>2.5</sub> , PM <sub>10</sub>	2/2
228	Thanjavur	Good	36	PM <sub>10</sub>	1/1
229	Thiruvananthapuram	Satisfactory	76	PM <sub>10</sub>	2/2
230	Thoothukudi	Good	45	CO	1/1
231	Thrissur	Satisfactory	55	PM <sub>2.5</sub>	1/1
232	Tirumala	Moderate	107	PM <sub>2.5</sub>	1/1
233	Tirupati	Satisfactory	59	PM <sub>10</sub>	1/1
234	Tonk	Poor	214	PM <sub>2.5</sub>	1/1
235	Udaipur	Moderate	147	PM <sub>2.5</sub>	1/1
236	Ulhasnagar	Moderate	141	PM <sub>10</sub>	1/1
237	Vapi	Satisfactory	86	PM <sub>2.5</sub>	1/1
238	Varanasi	Satisfactory	92	PM <sub>2.5</sub> , PM <sub>10</sub>	4/4
239	Vatva	Moderate	142	PM <sub>2.5</sub>	1/1
240	Vellore	Satisfactory	83	PM <sub>2.5</sub>	1/1

*True Copy  
Attested  
Deba Prasad Sahoo*

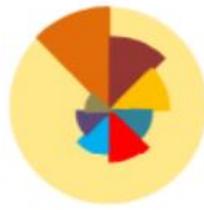


## Air Quality Index on Dec 06, 2025 @ 4 PM

(Average of past 24 hours)

S.No	City	Air Quality	Index Value	Prominent Pollutant	No. of Stations Participated/ Total Stations
221	Sonipat	Poor	278	PM <sub>2.5</sub>	1/1
222	Sri Ganganagar	Poor	212	PM <sub>10</sub>	1/1
223	Suakati	Satisfactory	71	PM <sub>10</sub>	1/1
224	Surat	Moderate	138	PM <sub>10</sub>	1/1
225	Talcher	Poor	216	PM <sub>2.5</sub>	1/1
226	Tensa	Moderate	107	PM <sub>10</sub>	1/1
227	Thane	Satisfactory	96	PM <sub>2.5</sub> , PM <sub>10</sub>	2/2
228	Thanjavur	Satisfactory	89	PM <sub>10</sub>	1/1
229	Thiruvananthapuram	Satisfactory	80	PM <sub>2.5</sub> , PM <sub>10</sub>	2/2
230	Thoothukudi	Satisfactory	68	PM <sub>10</sub>	1/1
231	Tirumala	Poor	223	PM <sub>2.5</sub>	1/1
232	Tirunelveli	Good	20	CO	1/1
233	Tirupati	Satisfactory	53	PM <sub>10</sub>	1/1
234	Tirupur	Moderate	120	PM <sub>2.5</sub>	1/1
235	Tonk	Poor	206	PM <sub>2.5</sub>	1/1
236	Tumidih	Moderate	112	PM <sub>10</sub>	1/1
237	Udaipur	Moderate	124	PM <sub>2.5</sub>	1/1
238	Ulhasnagar	Moderate	124	PM <sub>10</sub>	1/1
239	Vapi	Satisfactory	91	PM <sub>2.5</sub>	1/1
240	Varanasi	Moderate	103	PM <sub>2.5</sub> , PM <sub>10</sub>	4/4

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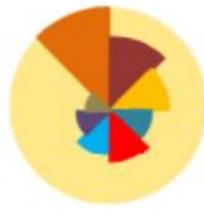


## Air Quality Index on Dec 07, 2025 @ 4 PM

(Average of past 24 hours)

S.No	City	Air Quality	Index Value	Prominent Pollutant	No. of Stations Participated/ Total Stations
221	Sonipat	Poor	278	PM <sub>2.5</sub>	1/1
222	Sri Ganganagar	Moderate	185	PM <sub>10</sub>	1/1
223	Sri Vijaya Puram	Good	23	NO <sub>2</sub>	1/1
224	Suakati	Satisfactory	63	PM <sub>10</sub>	1/1
225	Surat	Moderate	140	PM <sub>10</sub>	1/1
226	Talcher	Poor	242	PM <sub>2.5</sub>	1/1
227	Tensa	Satisfactory	98	PM <sub>10</sub>	1/1
228	Thane	Moderate	120	PM <sub>2.5</sub> , PM <sub>10</sub>	2/2
229	Thanjavur	Satisfactory	85	PM <sub>10</sub>	1/1
230	Thiruvananthapuram	Satisfactory	86	PM <sub>2.5</sub> , PM <sub>10</sub>	2/2
231	Thoothukudi	Very Poor	333	PM <sub>10</sub>	1/1
232	Thrissur	Satisfactory	53	PM <sub>2.5</sub>	1/1
233	Tirumala	Poor	213	PM <sub>2.5</sub>	1/1
234	Tirupati	Satisfactory	60	PM <sub>10</sub>	1/1
235	Tirupur	Poor	214	PM <sub>2.5</sub>	1/1
236	Tonk	Poor	204	PM <sub>2.5</sub>	1/1
237	Tumidih	Satisfactory	99	PM <sub>10</sub>	1/1
238	Udaipur	Moderate	109	PM <sub>10</sub>	1/1
239	Ulhasnagar	Moderate	137	PM <sub>10</sub>	1/1
240	Vapi	Satisfactory	73	PM <sub>2.5</sub>	1/1

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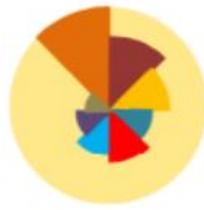


## Air Quality Index on Dec 08, 2025 @ 4 PM

(Average of past 24 hours)

S.No	City	Air Quality	Index Value	Prominent Pollutant	No. of Stations Participated/ Total Stations
221	Sri Ganganagar	Poor	249	PM <sub>10</sub>	1/1
222	Suakati	Satisfactory	61	PM <sub>10</sub>	1/1
223	Surat	Satisfactory	57	PM <sub>2.5</sub>	1/1
224	Talcher	Poor	220	PM <sub>10</sub>	1/1
225	Thane	Moderate	116	PM <sub>10</sub>	2/2
226	Thanjavur	Satisfactory	76	PM <sub>10</sub>	1/1
227	Thiruvananthapuram	Good	44	PM <sub>10</sub>	1/2
228	Thoothukudi	Moderate	160	PM <sub>10</sub>	1/1
229	Thrissur	Satisfactory	55	PM <sub>2.5</sub>	1/1
230	Tirumala	Poor	218	PM <sub>2.5</sub>	1/1
231	Tirunelveli	Good	25	CO	1/1
232	Tirupati	Satisfactory	62	PM <sub>10</sub>	1/1
233	Tonk	Poor	268	PM <sub>10</sub>	1/1
234	Udaipur	Satisfactory	96	PM <sub>10</sub>	1/1
235	Ulhasnagar	Moderate	154	PM <sub>2.5</sub>	1/1
236	Vapi	Satisfactory	79	PM <sub>2.5</sub>	1/1
237	Varanasi	Moderate	106	PM <sub>10</sub> , PM <sub>2.5</sub>	4/4
238	Vatva	Satisfactory	92	PM <sub>2.5</sub>	1/1
239	Vellore	Poor	206	PM <sub>2.5</sub>	1/1
240	Vijayawada	Satisfactory	78	PM <sub>10</sub> , O <sub>3</sub> , PM <sub>2.5</sub>	3/4

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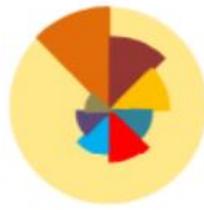


## Air Quality Index on Dec 09, 2025 @ 4 PM

(Average of past 24 hours)

S.No	City	Air Quality	Index Value	Prominent Pollutant	No. of Stations Participated/ Total Stations
221	Sri Vijaya Puram	Moderate	121	O <sub>3</sub>	1/1
222	Suakati	Satisfactory	76	PM <sub>10</sub>	1/1
223	Surat	Satisfactory	63	PM <sub>10</sub>	1/1
224	Talcher	Poor	229	PM <sub>2.5</sub>	1/1
225	Thane	Moderate	134	PM <sub>2.5</sub> , PM <sub>10</sub>	2/2
226	Thiruvananthapuram	Moderate	114	PM <sub>2.5</sub> , PM <sub>10</sub>	2/2
227	Thoothukudi	Satisfactory	81	PM <sub>10</sub>	1/1
228	Thrissur	Satisfactory	54	PM <sub>10</sub>	1/1
229	Tirumala	Moderate	166	PM <sub>2.5</sub>	1/1
230	Tirunelveli	Good	32	PM <sub>10</sub>	1/1
231	Tirupati	Satisfactory	60	PM <sub>10</sub>	1/1
232	Tirupur	Moderate	124	PM <sub>2.5</sub>	1/1
233	Tonk	Moderate	200	PM <sub>10</sub>	1/1
234	Tumidih	Satisfactory	87	PM <sub>10</sub>	1/1
235	Udaipur	Moderate	103	PM <sub>10</sub>	1/1
236	Ulhasnagar	Moderate	129	PM <sub>10</sub>	1/1
237	Vapi	Satisfactory	77	PM <sub>10</sub>	1/1
238	Varanasi	Moderate	131	PM <sub>2.5</sub> , PM <sub>10</sub>	4/4
239	Vatva	Moderate	156	PM <sub>2.5</sub>	1/1
240	Vellore	Moderate	198	PM <sub>2.5</sub>	1/1

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## Air Quality Index on Dec 10, 2025 @ 4 PM

(Average of past 24 hours)

S.No	City	Air Quality	Index Value	Prominent Pollutant	No. of Stations Participated/ Total Stations
221	Sonipat	Poor	287	PM <sub>2.5</sub>	1/1
222	Sri Ganganagar	Poor	205	PM <sub>10</sub>	1/1
223	Suakati	Satisfactory	96	PM <sub>2.5</sub>	1/1
224	Surat	Satisfactory	64	PM <sub>10</sub>	1/1
225	Talcher	Poor	253	PM <sub>2.5</sub>	1/1
226	Thane	Moderate	109	PM <sub>10</sub>	2/2
227	Thanjavur	Satisfactory	83	PM <sub>10</sub>	1/1
228	Thiruvananthapuram	Moderate	108	PM <sub>2.5</sub> , PM <sub>10</sub>	2/2
229	Thoothukudi	Satisfactory	69	PM <sub>10</sub>	1/1
230	Thrissur	Satisfactory	58	PM <sub>10</sub>	1/1
231	Tirumala	Moderate	186	PM <sub>2.5</sub>	1/1
232	Tirupati	Satisfactory	70	PM <sub>10</sub>	1/1
233	Tonk	Moderate	191	PM <sub>2.5</sub>	1/1
234	Tumidih	Moderate	106	PM <sub>10</sub>	1/1
235	Udaipur	Satisfactory	91	PM <sub>10</sub>	1/1
236	Ulhasnagar	Moderate	138	PM <sub>2.5</sub>	1/1
237	Vapi	Satisfactory	74	PM <sub>2.5</sub>	1/1
238	Varanasi	Satisfactory	94	PM <sub>2.5</sub> , PM <sub>10</sub>	4/4
239	Vatva	Satisfactory	90	PM <sub>2.5</sub>	1/1
240	Vijayawada	Moderate	111	PM <sub>2.5</sub> , O <sub>3</sub>	4/4

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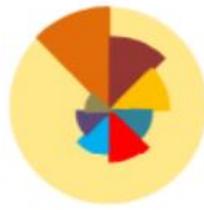


## Air Quality Index on Dec 11, 2025 @ 4 PM

(Average of past 24 hours)

S.No	City	Air Quality	Index Value	Prominent Pollutant	No. of Stations Participated/ Total Stations
221	Sri Ganganagar	Poor	255	PM <sub>10</sub>	1/1
222	Suakati	Satisfactory	58	PM <sub>10</sub>	1/1
223	Surat	Satisfactory	69	PM <sub>10</sub>	1/1
224	Talcher	Poor	240	PM <sub>2.5</sub>	1/1
225	Tensa	Satisfactory	86	PM <sub>10</sub>	1/1
226	Thane	Moderate	110	PM <sub>10</sub>	2/2
227	Thiruvananthapuram	Moderate	108	PM <sub>2.5</sub> , PM <sub>10</sub>	2/2
228	Thoothukudi	Moderate	113	PM <sub>10</sub>	1/1
229	Thrissur	Satisfactory	58	PM <sub>10</sub>	1/1
230	Tirumala	Poor	218	PM <sub>2.5</sub>	1/1
231	Tirunelveli	Good	36	PM <sub>10</sub>	1/1
232	Tirupati	Satisfactory	60	PM <sub>10</sub>	1/1
233	Tirupur	Poor	203	PM <sub>2.5</sub>	1/1
234	Tonk	Moderate	171	PM <sub>2.5</sub>	1/1
235	Tumidih	Satisfactory	80	PM <sub>10</sub>	1/1
236	Udaipur	Moderate	103	PM <sub>10</sub>	1/1
237	Ulhasnagar	Moderate	135	PM <sub>2.5</sub>	1/1
238	Vapi	Satisfactory	66	PM <sub>10</sub>	1/1
239	Varanasi	Moderate	122	PM <sub>2.5</sub> , PM <sub>10</sub>	4/4
240	Vatva	Moderate	138	PM <sub>2.5</sub>	1/1

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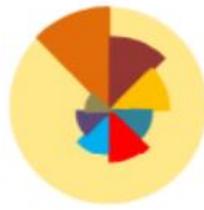


## Air Quality Index on Dec 12, 2025 @ 4 PM

(Average of past 24 hours)

S.No	City	Air Quality	Index Value	Prominent Pollutant	No. of Stations Participated/ Total Stations
221	Surat	Satisfactory	68	PM <sub>10</sub>	1/1
222	Talcher	Poor	238	PM <sub>2.5</sub>	1/1
223	Tensa	Moderate	102	PM <sub>10</sub>	1/1
224	Thane	Moderate	118	PM <sub>10</sub>	2/2
225	Thanjavur	Moderate	110	PM <sub>10</sub>	1/1
226	Thiruvananthapuram	Moderate	152	PM <sub>10</sub> , PM <sub>2.5</sub>	2/2
227	Thoothukudi	Satisfactory	98	PM <sub>10</sub>	1/1
228	Thrissur	Satisfactory	57	PM <sub>10</sub>	1/1
229	Tirumala	Poor	255	PM <sub>2.5</sub>	1/1
230	Tirunelveli	Good	41	PM <sub>10</sub>	1/1
231	Tirupati	Satisfactory	62	PM <sub>10</sub>	1/1
232	Tirupur	Poor	223	PM <sub>2.5</sub>	1/1
233	Tonk	Moderate	193	PM <sub>10</sub>	1/1
234	Tumidih	Satisfactory	82	PM <sub>10</sub>	1/1
235	Udaipur	Moderate	106	PM <sub>10</sub>	1/1
236	Ulhasnagar	Moderate	163	PM <sub>2.5</sub>	1/1
237	Vapi	Satisfactory	91	PM <sub>2.5</sub>	1/1
238	Varanasi	Moderate	139	PM <sub>10</sub> , PM <sub>2.5</sub>	4/4
239	Vatva	Moderate	146	PM <sub>2.5</sub>	1/1
240	Vijayawada	Satisfactory	84	PM <sub>10</sub> , PM <sub>2.5</sub> , O <sub>3</sub>	3/4

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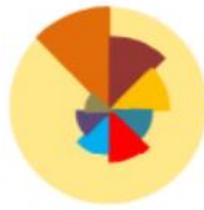


## Air Quality Index on Dec 13, 2025 @ 4 PM

(Average of past 24 hours)

S.No	City	Air Quality	Index Value	Prominent Pollutant	No. of Stations Participated/ Total Stations
221	Solapur	Moderate	110	PM <sub>10</sub>	2/3
222	Sonipat	Poor	255	PM <sub>2.5</sub>	1/1
223	Sri Ganganagar	Poor	220	PM <sub>10</sub>	1/1
224	Sri Vijaya Puram	Moderate	176	PM <sub>10</sub>	1/1
225	Suakati	Moderate	145	PM <sub>2.5</sub>	1/1
226	Surat	Satisfactory	81	PM <sub>10</sub>	1/1
227	Talcher	Poor	275	PM <sub>2.5</sub>	1/1
228	Tensa	Moderate	104	PM <sub>10</sub>	1/1
229	Thane	Moderate	108	PM <sub>10</sub>	2/2
230	Thanjavur	Satisfactory	89	PM <sub>10</sub>	1/1
231	Thiruvananthapuram	Moderate	148	PM <sub>10</sub> , PM <sub>2.5</sub>	2/2
232	Thoothukudi	Satisfactory	80	PM <sub>10</sub>	1/1
233	Thrissur	Satisfactory	56	PM <sub>2.5</sub>	1/1
234	Tirumala	Moderate	181	PM <sub>2.5</sub>	1/1
235	Tirunelveli	Good	34	PM <sub>10</sub>	1/1
236	Tirupati	Satisfactory	68	PM <sub>10</sub>	1/1
237	Tirupur	Moderate	171	PM <sub>2.5</sub>	1/1
238	Tonk	Poor	202	PM <sub>10</sub>	1/1
239	Tumidih	Satisfactory	93	PM <sub>10</sub>	1/1
240	Udaipur	Moderate	125	PM <sub>2.5</sub>	1/1

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## Air Quality Index on Dec 14, 2025 @ 4 PM

(Average of past 24 hours)

S.No	City	Air Quality	Index Value	Prominent Pollutant	No. of Stations Participated/ Total Stations
201	Sikar	Moderate	184	PM <sub>10</sub>	1/1
202	Silchar	Satisfactory	60	PM <sub>2.5</sub>	1/1
203	Siliguri	Satisfactory	90	O <sub>3</sub>	1/1
204	Singrauli	Poor	272	PM <sub>2.5</sub>	1/1
205	Sirohi	Satisfactory	91	PM <sub>10</sub>	1/1
206	Sirsa	Satisfactory	78	PM <sub>10</sub>	1/1
207	Sivasagar	Satisfactory	60	PM <sub>2.5</sub>	1/1
208	Siwan	Satisfactory	87	PM <sub>2.5</sub>	1/1
209	Solapur	Moderate	104	PM <sub>10</sub>	2/3
210	Sonipat	Poor	276	PM <sub>2.5</sub>	1/1
211	Sri Ganganagar	Moderate	198	PM <sub>10</sub>	1/1
212	Suakati	Satisfactory	94	PM <sub>10</sub>	1/1
213	Surat	Satisfactory	76	PM <sub>10</sub>	1/1
214	Talcher	Poor	292	PM <sub>2.5</sub>	1/1
215	Tensa	Moderate	119	PM <sub>10</sub>	1/1
216	Thane	Moderate	122	PM <sub>10</sub>	2/2
217	Thanjavur	Satisfactory	68	PM <sub>10</sub>	1/1
218	Thiruvananthapuram	Moderate	149	PM <sub>2.5</sub> , PM <sub>10</sub>	2/2
219	Thoothukudi	Satisfactory	66	PM <sub>10</sub>	1/1
220	Tirumala	Moderate	138	PM <sub>2.5</sub>	1/1

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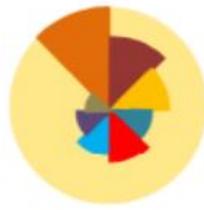


## Air Quality Index on Dec 15, 2025 @ 4 PM

(Average of past 24 hours)

S.No	City	Air Quality	Index Value	Prominent Pollutant	No. of Stations Participated/ Total Stations
201	Sasaram	Moderate	120	PM <sub>10</sub>	1/1
202	Satna	Satisfactory	70	PM <sub>10</sub>	1/1
203	Sawai Madhopur	Moderate	143	PM <sub>10</sub>	1/1
204	Shillong	Good	12	O <sub>3</sub>	1/2
205	Shivamogga	Satisfactory	60	PM <sub>10</sub>	1/1
206	Sikar	Poor	221	PM <sub>10</sub>	1/1
207	Silchar	Satisfactory	54	PM <sub>10</sub>	1/1
208	Siliguri	Satisfactory	76	PM <sub>10</sub>	1/1
209	Singrauli	Poor	240	PM <sub>2.5</sub>	1/1
210	Sirohi	Moderate	109	PM <sub>10</sub>	1/1
211	Sirsa	Satisfactory	82	CO	1/1
212	Sivasagar	Satisfactory	60	PM <sub>2.5</sub>	1/1
213	Solapur	Moderate	103	PM <sub>10</sub>	1/3
214	Sonipat	Poor	285	PM <sub>2.5</sub>	1/1
215	Sri Ganganagar	Poor	235	PM <sub>10</sub>	1/1
216	Sri Vijaya Puram	Good	39	PM <sub>2.5</sub>	1/1
217	Suakati	Satisfactory	98	PM <sub>10</sub>	1/1
218	Surat	Satisfactory	74	PM <sub>2.5</sub>	1/1
219	Talcher	Poor	287	PM <sub>2.5</sub>	1/1
220	Tensa	Moderate	105	PM <sub>10</sub>	1/1

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## Air Quality Index on Dec 17, 2025 @ 4 PM

(Average of past 24 hours)

S.No	City	Air Quality	Index Value	Prominent Pollutant	No. of Stations Participated/ Total Stations
221	Talcher	Very Poor	305	PM <sub>2.5</sub>	1/1
222	Tensa	Satisfactory	99	PM <sub>10</sub>	1/1
223	Thane	Moderate	122	PM <sub>10</sub>	2/2
224	Thiruvananthapuram	Satisfactory	61	PM <sub>2.5</sub>	1/2
225	Thoothukudi	Good	41	PM <sub>10</sub>	1/1
226	Thrissur	Satisfactory	60	PM <sub>10</sub>	1/1
227	Tirumala	Satisfactory	57	PM <sub>2.5</sub>	1/1
228	Tirupati	Satisfactory	62	PM <sub>10</sub>	1/1
229	Tirupur	Satisfactory	56	PM <sub>10</sub>	1/1
230	Tonk	Moderate	175	PM <sub>10</sub>	1/1
231	Tumidih	Moderate	125	PM <sub>2.5</sub>	1/1
232	Udaipur	Moderate	170	PM <sub>2.5</sub>	1/1
233	Ulhasnagar	Moderate	161	PM <sub>10</sub>	1/1
234	Vapi	Moderate	107	PM <sub>10</sub>	1/1
235	Varanasi	Moderate	127	PM <sub>2.5</sub> , PM <sub>10</sub>	4/4
236	Vatva	Moderate	106	PM <sub>10</sub>	1/1
237	Vijayawada	Satisfactory	69	O <sub>3</sub> , PM <sub>2.5</sub>	3/4
238	Virar	Moderate	115	PM <sub>2.5</sub>	1/1
239	Visakhapatnam	Poor	225	PM <sub>2.5</sub>	1/1
240	Vrindavan	Satisfactory	71	PM <sub>10</sub>	1/1

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# Complaint Status Details



Ticket No.

[DEPT20251415588](#)



## User Details

Name

Deba Prasad Sahoo

Email

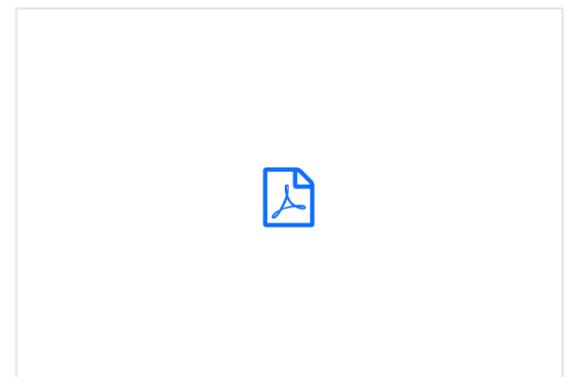
rtiactivist.dps@gmail.com

Mobile

9124404242

Address

--



## Complaint Details

**Complaint Category :** --

**Date of Complaint :** 19-Nov-2025 05:07 PM

**Description :**

My complaint is attached.

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[Print in Odia](#)

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19<sup>th</sup> November 2025**To****The Director  
Animal Husbandry & Veterinary  
Govt of Odisha**

**Subject: Urgent Complaint Against Leaf and Garbage Burning Inside  
Veterinary Hospital Campus Causing Severe Air Pollution  
and Environmental Hazard**

Respected Sir/Madam,

I am writing to bring to your immediate attention a serious environmental and public health concern caused by the veterinary hospital located in Talcher. It has been observed that the hospital administration is regularly burning dry leaves and other garbage within the hospital campus after cleaning activities. This practice is not only illegal but also extremely harmful to the health of residents and the environment in Talcher.

Talcher already suffers from severe dust and coal pollution, and this additional source of air pollution exacerbates the problem significantly. Burning of leaves and garbage emits toxic smoke containing fine particulate matter (PM2.5), carbon monoxide, volatile organic compounds, and carcinogens. The resultant air pollution causes respiratory issues such as asthma, bronchitis, chronic coughing, aggravates heart conditions, and poses long-term risks including cancer. Vulnerable groups like children, elderly, and patients in nearby areas face increased health hazards due to this pollution.

From a legal perspective, such activity violates the Air (Prevention and Control of Pollution) Act 1981, Environment (Protection) Act 1986 and Solid Waste Management Rules 2016, which prevent open burning due to its harmful impact on air quality

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Deba Prasad Sahoo*

and public health. Additionally, the Biomedical Waste Management Rules of 2016 mandate hospitals and healthcare facilities to follow strict protocols for disposal of waste, including prohibition of burning general or biomedical waste within premises. The hospital is liable for non-compliance with these statutory rules, risking penalties under environmental laws.

In light of the foregoing, it is imperative to caution that if such practices are prevalent in the veterinary hospital situated in Talcher, it is likely that similar violations may be occurring in other veterinary institutions as well. Therefore, I earnestly beseech your esteemed office to issue a strict prohibition against the incineration of garbage within the premises of veterinary hospitals. Furthermore, I respectfully urge that these institutions be mandated to adhere rigorously to all applicable environmental regulations and solid waste management statutes, ensuring full compliance with both the letter and spirit of the law for the protection of public health and the environment.

 Photographs attached for kind reference

Thanks & Regards



Deba Prasad Sahoo  
RTI Activist

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Deba Prasad Sahoo*

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Deba Prasad Sahoo

# Air Pollution By Veterinary Hospital, Talcher



vivo X200 Pro | ZEISS

By Debabrasad  
11/19/2025, 13:40 Talcher Odisha



vivo X200 Pro | ZEISS

By Debabrasad  
11/19/2025, 13:42 Talcher Odisha



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By Debabrasad  
11/19/2025, 13:41 Talcher Odisha



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By Debabrasad  
11/19/2025, 13:50 Talcher Odisha

**ANNEXURE - 5**

42

DEBA PRASAD RTI ACTIVIST &lt;rtiactivist.dps@gmail.com&gt;

**Complaint Against Garbage Burning Inside Veterinary Hospital Campus Causing Severe Air Pollution and Environmental Hazard in Talcher Area**

1 message

**DEBA PRASAD RTI ACTIVIST** <rtiactivist.dps@gmail.com>

Wed, Nov 19, 2025 at 4:42 PM

To: paribesh1@ospcboard.org

Respected Sir/Madam,

I am writing to bring to your immediate attention a serious environmental and public health concern caused by the veterinary hospital located in Talcher. It has been observed that the hospital administration is regularly burning dry leaves and other garbage within the hospital campus after cleaning activities. This practice is not only illegal but also extremely harmful to the health of residents and the environment in Talcher.

Talcher already suffers from severe dust and coal pollution, and this additional source of air pollution exacerbates the problem significantly. Burning of leaves and garbage emits toxic smoke containing fine particulate matter (PM2.5), carbon monoxide, volatile organic compounds, and carcinogens. The resultant air pollution causes respiratory issues such as asthma, bronchitis, chronic coughing, aggravates heart conditions, and poses long-term risks including cancer. Vulnerable groups like children, elderly, and patients in nearby areas face increased health hazards due to this pollution.

From a legal perspective, such activity violates the Air (Prevention and Control of Pollution) Act 1981, Environment (Protection) Act 1986 and Solid Waste Management Rules 2016, which prevent open burning due to its harmful impact on air quality and public health. Additionally, the Biomedical Waste Management Rules of 2016 mandate hospitals and healthcare facilities to follow strict protocols for disposal of waste, including prohibition of burning general or biomedical waste within premises. The hospital is liable for non-compliance with these statutory rules, risking penalties under environmental laws.

In light of the foregoing, it is imperative to caution that if such practices are prevalent in the veterinary hospital situated in Talcher, it is likely that similar violations may be occurring in other veterinary institutions as well. Therefore, I earnestly beseech your esteemed office to issue a strict prohibition against the incineration of garbage within the premises of veterinary hospitals. Furthermore, I respectfully urge that these institutions be mandated to adhere rigorously to all applicable environmental regulations and solid waste management statutes, ensuring full compliance with both the letter and spirit of the law for the protection of public health and the environment.

Thanks & Regards  
Deba Prasad Sahoo  
RTI ACTIVIST

Photographs & Videos attached for kind reference

**4 attachments**

- 1000097591.mp4**  
2717K
- 1000097592.mp4**  
10173K
- Veterinary Hospital Talcher\_compressed.pdf**  
2028K
- 1000097590.mp4**  
4962K

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Deba Prasad Sahoo*



# ANNEXURE - 5

DEBA PRASAD RTI ACTIVIST <rtiactivist.dps@gmail.com>

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## Environment Pollution by Veterinary Hospital Talcher

1 message

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**DEBA PRASAD RTI ACTIVIST** <rtiactivist.dps@gmail.com>  
To: dahvsorissa@gmail.com

Wed, Nov 19, 2025 at 4:25 PM

Sir,

I've attached my complaint here for you to look over.

Thanks & Regards  
Deba Prasad Sahoo

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 **Letter to Director, AH & V, Odisha (2).pdf**  
961K

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Attested  
Deba Prasad Sahoo*

# ANNEXURE - 6



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Deba Prasad Sahon*

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*By Deba Prasad*

12/15/2025, 13:24 Talcher Odisha



vivo X200 Pro | ZEISS

*By Deba Prasad*

12/15/2025, 13:24 Talcher Odisha

**ANNEXURE - 6**



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Attested  
Deba Prasad Sahoo*



**ANNEXURE - 6**



vivo X200 Pro | ZEISS

*By Debaprasad*  
12/11/2025, 07:37 Talcher Odisha



vivo X200 Pro | ZEISS

*By Debaprasad*  
12/11/2025, 07:37 Talcher Odisha

*True Copy  
Attested  
Debaprasad Sahoo*